

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/210/ (IB)/2017

NAME OF THE PETITIONER(S)

: JAGADISHWARAN.R

NAME OF THE RESPONDENT(S)

: MASCON GLOBAL LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

S. SANTHANAM

TECHONICAL ASST. S.S.

## **ORDER**

Counsel for Petitioner absent. Mr. S. Santhanam, Senior Technical Assistant, representative for Official Liquidator present and submitted that the Hon'ble High Court of Madras passed an order in CP/171/2012 dated 13.04.2015 wherein Official Liquidator was appointed as Provisional Liquidator. Copy of the order is taken on record. The Respondent in this matter and in the above said CP are one and the same. In the circumstances, the Petitioner is directed to approach and make his submission before the Official Liquidator. With the above observation, the matter is closed. The Registry is directed to communicate the order to the Petitioner.

> (K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)